

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4933

ANSWERED ON:26.04.2010

WELFARE SCHEMES FOR DALIT CHRISTIANS AND MUSLIMS

Kumar Shri Kaushalendra;Shetkar Shri Suresh Kumar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the welfare schemes introduced by the Government for dalit Christians and Muslims;
- (b) whether the dalit christians and muslims are getting reservation in services/schools including exams conducted by Union Public Service Commission ;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor alongwith the remedial measures being taken by the Government in this regard;
- (e) whether the Government has received any memorandum from the All India Dalit Christians Association for improving the condition of the dalit christians; and
- (f) if so, the action taken by the Government thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRID. NAPOLEON)

(a) to (f) In certain States Scheduled Castes converts to Christianity and Muslim communities which are socially and educationally backward have been included in the Central list of Other Backward Classes (OBCs). These communities avail the benefits of schemes for the welfare of OBCs and reservation in Government services. Dalit Christian and Muslim organizations have represented for extension of Scheduled Castes status to Scheduled Castes converts to Christianity and Islam and the matter is subjudice.